

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2072  
TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2022**

**ALLOWANCES TO HEALTH WORKERS AS PER 7<sup>TH</sup> CPC**

**2072. SHRI RAJVEER SINGH (RAJU BHAIYA):**

**DR. SUKANTA MAJUMDAR:**

**SHRI BHOLA SINGH:**

**DR. JAYANTA KUMAR ROY:**

**SHRIMATI SANGEETA KUMARI SINGH DEO:**

**SHRI RAJA AMARESHWARA NAIK:**

**SHRI VINOD KUMAR SONKAR:**

Will the **MINISTER of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether as per the recommendations of Seventh Central Pay Commission, the medical officers of Teaching, Non-Teaching, Public Health Sub-cadres and other General Duty Medical Offices are granted various allowance viz. Annual Allowance, Post Graduate Allowance, Conveyance Allowance and Patients Care Allowance and if so, the details thereof;
- (b) whether aforesaid allowances are not being granted to health/medical officers serving several autonomous bodies, several universities such as Jawaharlal Nehru University;
- (c) if so, the details thereof along with the reasons therefor
- (d) whether the Government has received complaints/ representations in this regard and if so, the present status of the same; and
- (e) the remedial steps taken/being taken by the Government in this regard?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

- (a) to (c): The doctors belonging to 04 sub-cadres of Central Health Service (CHS) namely General Duty Medical Officers, Teaching, Non-Teaching and Public Health are availing Annual Allowance, Post Graduate Allowance and Conveyance Allowance as per recommendation of Seventh Central Pay Commission and approval of Government. Autonomous bodies under Ministry of Health and Family Welfare grant allowances as per applicable rules. No University comes under the purview of Ministry of Health and Family Welfare.
- (d) & (e): Representations/ complaints, whenever they are received, are promptly replied to.

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